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The Indian Society of International Law

V. K. Krishna Menon Bhawan, 9, Bhagwan Dass Road, New Delhi - 110001

Ref. No.

ISIL/Off/2018

31 August 2018

Two-day Workshop on E-Commerce: International and National Perspective 10-11 November 2018

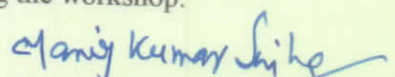
The Indian Society of International Law (ISIL) was founded in 1959 at the initiative of Shri V. K. Krishna Menon and was inaugurated in the same year by Pandit Jawaharlal Nehru, the first Prime Minister of independent India, with the objective to "foster nation wide the study and development of International Law and to encourage the comparative study of the application of International Law in other States". The ISIL has been publishing the *Indian Journal of International Law* since its inception, which has attained a high standard and is held in high esteem the world over. The ISIL has also a good library, which is used by scholars from all over India. It organizes annual conferences and seminars on international issues of contemporary interest. Finally, and equally important, it conducts and promotes independent research on issues of International Law. The teaching wing of the ISIL- *the Indian Academy of International Law & Diplomacy*, runs post-graduate diploma courses in various branches of international law. The ISIL organises every year a Summer Course in international law to bring to you the current developments and their importance.

We are pleased to announce that the **ISIL** is organizing Two-day Workshop on E Commerce: International and National Perspective from **Saturday, 10 November 2018, to Sunday 11 November 2018**. The topics will relate to E Commerce which will include UNCITRAL Model Law on E-Commerce and Indian legal approach; E-Commerce and Taxation, E-Commerce and IPR, Data Protection and Privacy, Cloud Computing, Bitcoins, E Contracts and Indian Legal Discourse etc.

The Society will endeavour to make available the best expertise available in the respective fields as course instructors, which would include noted academicians, governmental, non-governmental and law practitioners etc.

The course will comprise classroom lectures, discussion, counseling and library consultation, from 10.30 a.m. to 5 p.m. The course fee would be Rs. 3,000/- for students and Rs. 3,500/- for teachers and lawyers. Maximum 100 participants can be admitted on the basis of first-cum-first serve. Demand drafts shall be drawn in favour of the Indian Society of International Law. Online registration is also placed at ISIL website. At the end of the course a certificate of attendance will be given to all the participants.

We hope you /your institution will make use of this opportunity of attending the workshop.


(Prof. Manoj Kumar Sinha)
Vice President

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**REGISTRATION FORM
FOR
TWO-DAY WORKSHOP
ON
E-COMMERCE: INTERNATIONAL AND NATIONAL PERSPECTIVE
10 NOVEMBER – 11 NOVEMBER 2018**

Name: Mr. /Ms.
(In Capital Letters)

Designation:
Name of

University / College:
.....

Postal Address:
.....

Tele / Mobile No. :

E-mail:

Category of Participation: (Tick applicable category)

Teachers
Lawyers

Students
Others

Date: **Signature of the Applicant**

Fee: *Students: Rs.3, 000/- Others: Rs.3.500/-*

Mode of Payment of Delegate Fee: Registration payments may be made by through Demand Draft in favour of The Indian Society of International Law, New Delhi. However delegates from Delhi may pay by cheque. Online registration is also available at ISIL website. An additional of Rs. 50/- will be charged for online payment.